

(d) if so, the details thereof; and

(e) the time by which the assistance is likely to be provided to the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) and (e) Do not arise.

#### **National Water Resource Council**

1166. SHRI A. SIDDARAJU : Will the PRIME MINISTER be pleased to state :

(a) whether the State Government of Karnataka had made any representation opposing the Inter-State Council's recommendations on "equating tribunal awards with Supreme Court's decrees" and compulsory implementation of Tribunal awards within two years from the date of its notifications; and

(b) if so, the action taken on the above representation if any?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) The State Government of Karnataka wrote to the Government of India that the tribunal awards should not have the force of court decrees and implementation of tribunal awards within any fixed time limit should not be insisted upon.

These suggestions of the Karnataka Government were made before the fourth meeting of the Inter-State Council held on 28th November, 1997. The Karnataka Government suggested that the minutes of the fourth meeting of the Inter-State Council should be amended accordingly.

The Central Government sent a reply to the Karnataka Government stating that it would be inappropriate now to amend the minutes drawn up and circulated, but the State Government of Karnataka will have the opportunity to raise these issues before the Inter-State Council in its ensuing meetings.

#### **One Crore Jobs**

1167. SHRI SAMIK LAHIRI : Will the PRIME MINISTER be pleased to state:

(a) whether the Government are committed to its declaration to provide one crore jobs per year; and

(b) if so, the mode of providing these jobs?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Normally, the Five Year Plans project the employment opportunities for the country and the strategy to be pursued. The Approach to Ninth Plan states that a primary objective of the Ninth Plan will be to generate greater productive employment in the growth process itself by concentrating on sectors, sub-sectors and technologies which are more labour intensive, in regions characterised by higher rates of unemployment and under employment.

The Approach to Ninth Plan does not specify the number of jobs to be provided each year.

#### **Sanctions by Several Countries**

1168. SHRI RAMKRISHNA BABA PATIL : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that several powerful countries have announced sanctions against India;

(b) whether it is a fact that several projects in various stages which are underway with help of these countries will now come to standstill;

(c) if so, the details thereof;

(d) the number of several projects, State-wise ; and

(e) the alternative steps Government propose to take for the revival of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) Yes, Sir.

(b) to (e) Information is being collected and will be laid on the Table of the House.

[Translation]

#### **Mahi Bajaj Sagar Project**

1169. SHRI MAHENDRAJEET SINGH MALVIYA : Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have provided financial assistance to the Mahi Bajaj Sagar Project in Rajasthan;

(b) if so, the funds provided by the Union Government and spent thereon so far;

(c) whether the construction work of the Anandpuri and Sagwada canals which was undertaken 13 years ago under the above project has not been completed so far;

(d) if so, the reasons therefor; and